

(c) whether Government propose to utilise the good offices of Japan to improve Sino-Indian relations and the response of the Japanese Government in this matter; and

(d) whether Government have initiated any further steps in this direction and, if so, the reaction of Chinese Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH)

(a) The Government is always hopeful that relations with China would improve.

(b) Foreign Minister mainly discussed bilateral relations with Japan.

(c) The policy of the Government of India is that bilateralism is the best way for normalisation or improvement of relations.

(d) The Government has continued to show its sincerity in normalising relations with China and the Government hopes that the Chinese would respond to it.

Recommendations of Administrative Reforms Commission regarding E.P.F. Organisation

511. **SHRI R. P. YADAV:** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the recommendations in brief of the Administrative Reforms Commission in regard to the Employees Provident Fund Organisation;

(b) the recommendations that have been implemented; and

(c) the recommendations proposed to be implemented and the time by which they are likely to be implemented?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDY): (a) The Administrative Reforms Commission have

not made any recommendation in regard to the Employees' Provident Fund Organisation.

(b) and (c). Do not arise.

Percentage of S.C. and S.T. in Defence Establishments

512. **SHRI S. M. BANERJEE:** Will the Minister of DEFENCE be pleased to state:

(a) whether percentage fixed for the Scheduled Castes and Scheduled Tribes has been properly maintained in all Defence establishments,

(b) whether it is being done in the case of civilian employees in the Defence belonging to Class I, Class II, Class III and Class IV; and

(c) if not, the reasons for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) to (c). The information is being collected and will be laid on the Table of the House.

Discontentment among Defence Employees due to non-submission of Pay Commission Report

513. **SHRI S. M BANERJEE:** Will the Minister of DEFENCE be pleased to state:

(a) whether there is a serious discontent among the Defence employees because of the non-submission of the Pay Commission Report; and

(b) if so, what steps have been or are being taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) A large number of representations have been received from Trade Unions of Defence civilian employees, urging